

National Company Law Tribunal

Allahabad Bench

CP NO. 170/ALD/2017.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: Nagendra Nath Tiwari Vs. Prism Industrial Complex Limited

SECTION OF THE COMPANIES ACT/ I & B CODE : U/S 7 (10) of Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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2.

C.P. No. 170/ALD/2017

Sri Rakesh Kumar for the petitioner. As per the memo submitted earlier, the case has been already adjourned to 28<sup>th</sup> February, 2018.

The matter to be listed on 28<sup>th</sup> Feb. 2018.

Date: 23/01/2018

Typed by  
Jyoti  
(Stenographer)

Sd

H.P. Chaturvedi,  
Member(Judicial)